

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

68

C.P No. 23/(MAH)/2017
M.A. No. 219/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017


NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira
V/s.
Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Nandini Chitral i/b. M. Humravnalka	for petitioner	
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2)	Bhanik G. Lalan i/b. Lynil Amarchand Mangaldas	Resp. 16	
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ORDER

MA 219/2017 IN CP No.23/ 241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)